

India become self-sufficient for producing this enriched uranium so that we need not always depend on the United States? I feel that the agreement which was signed by India at that time that uranium will not be taken from any other source, is a wrong agreement and it should not have been signed by the Government of India. Therefore, I would like to ask whether this Government is going to scrap this thing or it will continue.

SHRI MORARJI DESAI: Well, my hon. friend can certainly claim wisdom for his suggestion when he says that this should not have been signed! Then we would not have entered into the agreement and Tarapore would not have come into existence. What is the use of sitting in judgment like this over other people. Simply because we don't like them? That is not in conformity with the interests of the country. (Interruptions). I can certainly tell my friends more strongly than I can tell them on that side. It is not right: it is not the correct attitude at all.

Now, as to what I should tell the USA President I think my hon. friend will be well advised to leave it to me and not advise me. (Interruptions).

13.05 hrs.

#### PUBLIC ACCOUNTS COMMITTEE

##### SEVENTY-SEVENTH REPORT

SHRI C. M. STEPHEN (Idukki): I beg to present the Seventy-seventh Report of the Public Accounts Committee on paragraphs relating to Direct Taxes included in the Report of the Comptroller and Auditor General of India for the year 1975-76, Union Government (Civil), Revenue Receipts, Volume II.

#### COMMITTEE ON PUBLIC UNDERTAKINGS

##### EIGHTH REPORT

SHRI JYOTIRMOY BOSU (Diamond Harbour): I beg to present the Eighth Report of the Committee on Public Undertakings on Jute Corporation of India Limited—Government's Unfair Pricing Policy for Raw Jute.

#### ESTIMATES COMMITTEE

##### NINETEENTH REPORT AND MINUTES

SHRI SATYENDRA NARAYAN SINHA (Aurangabad): I beg to present the following Report and Minutes of the Estimates Committee:

(1) Nineteenth Report on the Ministry of Railways (Railway Board)—Loss and Damage Claims on Indian Railways.

(2) Minutes of the sittings of the Committee relating to the above Report.

#### COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

##### SEVENTEENTH AND EIGHTEENTH REPORTS

SHRI SURAJ BHAN (Ambala): I beg to present the following Reports (English and Hindi versions) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes:—

(1) Seventeenth Report on Action Taken by Government on the recommendations contained in their Tenth Report on the Ministry of Finance, Department of Economic Affairs (Banking Division)—Recruitment of Management Trainees in the Allahabad Bank.

(2) Eighteenth Report on Action Taken by Government on the recommendations contained in their Forty-first Report (Fifth Lok Sabha) on

the erstwhile Cabinet Secretariat (Department of Personnel and Administrative Reforms)—Reservations for Scheduled Castes and Scheduled Tribes in Services.

13.08 hrs.

DEMANDS FOR GRANTS. 1978-79—  
Contd.

MINISTRY OF AGRICULTURE AND  
IRRIGATION—Contd.

MR. SPEAKER: We will now proceed with further discussion and voting on the Demands for Grants under the control of the Ministry of Agriculture and Irrigation along with the cut motions moved.

Shri Sukhender Singh was no his legs. You have already taken five minutes.

SHRI SUKHENDRA SINGH (Satna): No, only one minute.

MR. SPEAKER: The record is there.

श्री सुखेन्द्र सिंह : अध्यक्ष महोदय, कल मैं कृषि मंत्री के इपन . . . . .

SHRI HARI VISHNU KAMATH (Hoshangabad): Sir, how much time is available for this?

MR. SPEAKER: Forty five minutes will be available for the debate and one hour for the Minister.

SHRI HARI VISHNU KAMATH: When will the Home Ministry be taken up?

MR. SPEAKER: Immediately thereafter.

SHRI HARI BISHNU KAMATH: I have a suggestion in this regard. We are all concerned because the Home Minister is reported to be ill. We all pray for his speedy recovery but....

MR. SPEAKER: The Ministry is not ill; it is the Home Minister....

SHRI HARI VISHNU KAMATH: I would like to suggest a *via medic* because the Home Minister will not be available here to reply to the debate. I would suggest a *via media* as had happened in the Third Lok Sabha, when the Demands were voted in full. The debate on the working of the Home Ministry may be taken up during this very session when he comes back to the House hale and hearty and, in the meantime, we may take up Steel and Mines and Energy also.

MR. SPEAKER: No, no.

श्री सुखेन्द्र सिंह— (सतना) : अध्यक्ष महोदय, कल मैंने कृषि मंत्री जी का ध्यान मध्य प्रदेश की घबस्वा के बारे में प्रकटित किया था और मैंने निवेदन किया था कि मध्य प्रदेश इतना बड़ा प्रदेश होते हुए भी आज वहा पर सिंचाई की सुविधा नहीं है, लैंड रिफार्म वहां नहीं के बराबर हुआ है और भी अनेक तरह की सुविधाएं, वार्षिक सहायता प्राप्ति जो केन्द्र की तरफ से उस को दी जानी चाहिए थी वह नहीं दी गई है। मध्य प्रदेश की सरकार ने वहा की सिंचाई क्षमता बढ़ाने के लिए अपने प्रदेश में 20 बृहत् सिंचाई योजनाओं का प्रस्ताव केन्द्र को भेजा है। मैं माननीय कृषि मंत्री जी के माध्यम से प्रार्थना करता हू कि ये जो 20 सिंचाई योजनाएं हैं इन को स्वीकृति प्रदान की जाय। मैं उन सब को तो नहीं पढ़ता हू, उसमें विशेषकर जो मेरा इलाका है जिससे विन्ध्य प्रदेश कहते हैं, जो सब से उपेक्षित है, वहा के लिए जिन सिंचाई योजनाओं की मांग की गई है उन में एक तो बाण सागर योजना है और दूसरी राजघाट योजना है। मैं माननीय मंत्री जी से प्रार्थना करता हू कि इन दोनों योजना की स्वीकृति वह दे और जो 20 सिंचाई योजनाएं हैं जिन के लिए प्रदेश की सरकार ने मांग की है उन की भी स्वीकृति देकर प्रदेश की सिंचाई की क्षमता को बढ़ाएं।